



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.07.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 10.07.2026 & 14.07.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443, 6445 of 2024 Part Heard	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	10.07.2026	27.08.2026
2.	Comp. App. (AT) (Ins) No. 1094 of 2026	Prateek Jain & Ors. Vs. Prabhakar Kumar Resolution Professional for Idea Builders Ltd. & Ors.	14.07.2026	21.07.2026
3.	Comp. App. (AT) (Ins) No. 1114 of 2026	Amba Grains Pvt. Ltd. & Ors. Vs. Amit Agrawal Resolution Professional of Mastana Foods Pvt. Ltd. & Ors.	14.07.2026	16.07.2026

4.	Comp. App. (AT) (Ins) No. 1118 of 2026	Amba Grains Pvt. Ltd. & Ors. Vs. Amit Agrawal Resolution Professional of Mastana Foods Private Ltd. & Ors.	14.07.2026	16.07.2026
5.	Comp. App. (AT) (Ins) No. 1169 of 2026 & I.A. No. 4467 of 2026 (With Defects)	Anil Khurana Vs. Amit Agrawal & Ors.	14.07.2026	16.07.2026
6.	Comp. App. (AT) (Ins) No. 1194 of 2026	Krishan Mohan Mendiratta Vs. Amit Agrawal & Ors.	14.07.2026	16.07.2026
7.	Comp. App. (AT) (Ins) No. 1198 of 2026	Krishan Mohan Mendiratta Vs. Amit Agrawal & Ors.	14.07.2026	16.07.2026
8.	Comp. App. (AT) (Ins) No. 1218 of 2026	Senciya Minerals Vs. Naren Sheth & Ors.	14.07.2026	21.07.2026
9.	Comp. App. (AT) (Ins) No. 1220 of 2026	Siddhartha Bandyopadhyay Vs. J.M Financial Asset Reconstruction Company Ltd. & Ors.	14.07.2026	16.07.2026
10.	Comp. App. (AT) (Ins) No. 1059 of 2026 & I.A. No. 4170, 4171, 4172 of 2026	Countertops and Cabinets (India) Pvt. Ltd. Vs. Suman Kumar Verma & Ors.	14.07.2026	28.07.2026

11.	Comp. App. (AT) (Ins) No. 1130 of 2026 & I.A. No. 4185 of 2026 (With Defects)	Suresh Agrawal Vs. Shri Mahindraa Dakalia & Ors.	14.07.2026	22.07.2026
12.	Comp. App. (AT) (Ins) No. 1131 of 2026 & I.A. No. 4186 of 2026 (With Defects)	Suresh Agrawal Vs. Sangeeta Ajmera & Anr.	14.07.2026	22.07.2026
13.	Comp. App. (AT) (Ins) No. 1152 of 2026	Committee of Creditors of International Mega Food Park Limited Vs. Consortium of Ajay Yadav and Lata Yadav & Anr.	14.07.2026	21.07.2026
14.	Comp. App. (AT) (Ins) No. 1161 of 2026	Roselabs Ltd. Vs. Bank of Baroda & Ors.	14.07.2026	23.07.2026
15.	Comp. App. (AT) (Ins) No. 2323 of 2024	Manohar Datta Kulkarni & Ors. Vs. Avil Menezes, Liquidator of Pratibha Industries Ltd. With	14.07.2026	05.08.2026
16.	Comp. App. (AT) (Ins) No. 2332 of 2024	Ajit Kulkarni Vs. Avil Jerome Menezes, Liquidator of Pratibha Industries Ltd. With	14.07.2026	05.08.2026
17.	Comp. App. (AT) (Ins) No. 402 of 2025	Avil Menezes, The Liquidator of Pratibha Industries Ltd. Vs. Ajit B. Kulkarni & Ors.	14.07.2026	05.08.2026

18.	Comp. App. (AT) (Ins) No. 1767 of 2025 & I.A. No. 6915, 6916 of 2025	Shri Sant Eknath Co-operative Sugar Factory Ltd. Vs. Sachin Ghayal Sugar Pvt. Ltd. & Anr.	14.07.2026	19.08.2026
19.	Comp. App. (AT) (Ins) No. 1924 of 2025	Vivekanand Rai & Anr. Vs. Chemie-Tech Projects Ltd.	14.07.2026	21.08.2026
20.	Comp. App. (AT) (Ins) No. 297 of 2026	Diwan Spirits Vs. Khao Gali Restaurants Pvt. Ltd.	14.07.2026	24.08.2026
21.	Comp. App. (AT) (Ins) No. 488 of 2026 & I.A. No. 1875, 1876, 1877 of 2026	Consortium of Shri Girish Jain and Shri Chandra Prakash Ranka Vs. Jigar Pradipchandra Shah & Ors.	14.07.2026	25.08.2026
22.	Comp. App. (AT) (Ins) No. 66 of 2026 (With Defects)	Ashok Shiv Narayan Thepade, Suspended Director of Galaxy Constructions and Contractors Pvt. Ltd. Vs. Canara Bank & Anr.	14.07.2026	03.08.2026
23.	Comp. App. (AT) (Ins) No. 335 of 2026 & I.A. No. 1267, 1268 of 2026	Manojkumar Balubhai Shah Vs. Bank of India	14.07.2026	04.08.2026
24.	Comp. App. (AT) (Ins) No. 435 of 2026 & I.A. No. 1679, 4429 of 2026	Bhavesh Ravindra Gokal Director of Suspended Board of Directors of J.V. Gokal and Company Pvt. Ltd Vs. Baghmari Tea Company Ltd. & Anr.	14.07.2026	04.08.2026

25.	Comp. App. (AT) (Ins) No. 547 of 2026 & I.A. No. 2106, 2107 of 2026	Pankaj Sharma Vs. Seatel Electronics India Pvt. Ltd.	14.07.2026	05.08.2026
26.	Comp. App. (AT) (Ins) No. 727 of 2026 & I.A. No. 2837 of 2026	Mahmud Ali & Ors. Vs. Manish Jain Liquidator of Sasa Musa Sugar Works Pvt. Ltd.	14.07.2026	03.08.2026
27.	Comp. App. (AT) (Ins) No. 303 of 2024	Rambaran Singh Apex Pvt. Ltd. Vs. Harji Engineering Works Pvt. Ltd.	14.07.2026	25.08.2026
28.	Comp. App. (AT) (Ins) No. 1291 of 2024 & I.A. No. 1337, 1354 of 2026	Anil Goel Liquidator of Loha Ispaat Ltd. Vs. Rajesh Poddar & Ors.	14.07.2026	24.08.2026
29.	Comp. App. (AT) (Ins) No. 622 of 2025 & I.A. No. 2418 of 2025	Absotherm Energy Solutions Pvt. Ltd. Vs. INA Techfm Global Solutions Pvt. Ltd.	14.07.2026	21.08.2026
30.	Comp. App. (AT) (Ins) No. 1585 of 2025	Prudent ARC Ltd. Vs. Karan Automotives Pvt. Ltd.	14.07.2026	01.09.2026
31.	Comp. App. (AT) (Ins) No. 1086 of 2025	C.V. Gajendra Rao Vs. Sunil Kumar Agarwal & Anr.	14.07.2026	21.08.2026

32.	Comp. App. (AT) (Ins) No. 422 of 2025 & I.A. No. 1589, 1590, 1591, 4421 of 2025	UV Asset Reconstruction Company Ltd. & Anr. Vs. Anish Niranjana Nanavaty, RP of Reliance Telecom Ltd. & Anr.	14.07.2026	25.08.2026
33.	Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	14.07.2026	27.08.2026
34.	Comp. App. (AT) (Ins) No. 31 of 2025 Part Heard	Shahi Realtech Pvt. Ltd. Vs. Amit Agarwal RP of Celebration City Projects Pvt. Ltd.	14.07.2026	20.08.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar